

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)
COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------------------|-------------------|-----------------|--|-------------------------|
| <u>REPLY/SAY</u> | | | | |
| 1 | BAIL APPL POCSO | 100995/2020 | Arbaz Saeed Khan Vs The State - R. C. F. Police Station, Mumbai | D. H. Kumthekar |
| <u>APPEARANCE</u> | | | | |
| 2 | REMAND APPL POCSO | 100559/2020 | The State- Mankhurd Police Station Vs Lal Mohd. Attiulla Ansari | |
| 3 | REMAND APPL POCSO | 100560/2020 | STATE GOVERNMENT of Mankhurd Police Station , mumbai Vs Abdul Gulam Mohamad Shaikh | PP |